

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2151
TO BE ANSWERED ON- 19/03/2025

SCHOLARSHIPS FOR TRIBAL STUDENTS

2151 SHRI RYAGA KRISHNAIAH:

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) details of funds allocated and utilised towards Post Matric Scholarship;
- (b) the number of beneficiaries under the Post Matric Scholarship during the last five years;
- (c) whether the number of beneficiaries stagnated in the last five years; and
- (d) if so, the steps taken by the Ministry to increase the number of beneficiaries under the Scholarship?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Ministry of Tribal Affairs is implementing the Centrally Sponsored Scheme of Post-Matric Scholarship for ST students to promote and encourage higher education amongst ST population in the country:

This scheme is implemented through respective State/UT. Post Matric Scholarship Scheme for ST students is an open ended scheme wherein scholarships are given to all eligible students for pursuing higher studies whose parental income is not more than Rs. 2.5 lakh per annum. The inviting of applications, verification, selection of beneficiaries and disbursement of scholarship amount is the responsibility of the respective State/UT. The Ministry of Tribal Affairs, releases central share funds to States/UTs based on proposals submitted by them and after examining financial and physical progress. State Governments/Union Territory Administrations disburse the scholarship amount to all the eligible ST Student's bank account through DBT mode.

The details of fund released to States/UTs and utilization under Post-Matric scheme for ST students during last 5 years is enclosed as **Annexure-I**.

(b): Details of beneficiaries under Post-Matric scheme for ST students during last 5 years is enclosed as **Annexure-II**.

(c) & (d): The scholarship schemes are administered by States/UTs. Ministry of Tribal Affairs releases funds based on requirement given by States/UTs as per their number of eligible beneficiaries. States/UTs advertises the scheme in News Paper in Hindi/English and vernacular languages. The awareness is also spread through social media platforms. Further, the States/UTs are asked to make ST students aware about Post-Matric Scholarship Scheme for ST students and help students in preparation of basic documents like Aadhar, Bank account, Caste certificate etc. so as to enable students to take benefit under the schemes. The Universities and Institutes are also asked to make students aware about the scheme and encourage them to apply when the portal is open. Further, Ministry of Tribal Affairs organised Manthan Shivir for sensitization of the State officials.

Post-Matric UC status- (Rs. In Lakh)											
Sl. No	State/ UT	2019-20		2020-21		2021-22		2022-23		2023-24	
		Fund Re leased	Utiliz ed	Fund Re leased	Utiliz ed	Fund Re leased	Utiliz ed	Fund Re leased	Utiliz ed	Fund Re leased	Utiliz ed
1	Andaman & Nicobar	11.34	11.34	13.29	13.29	10.35	10.35	0.00	0.00	0.00	0.00
2	Andhra Pradesh	7797.07	7797.07	6039.35	6039.35	8991.45	8991.45	13356.50	13356.50	11471.08	11471.08
3	Arunachal Pradesh	6113.41	6113.41	5712.96	5712.96	12360.50	12360.50	9616.49	9616.49	8000.00	8000.00
4	Assam	4867.20	4867.20	5413.54	5413.54	1093.40	1093.40	6845.47	6845.47	3500.00	3500.00
5	Bihar	1525.43	1525.43	708.22	708.22	0.00	0.00	0.00	0.00	0.00	0.00
6	Chhattisgarh	7022.69	7022.69	8790.24	8790.24	0.00	0.00	9330.35	9330.35	7125.00	7125.00
7	DNH & DD	88.66	88.66	3481.73	3481.73	0.00	0.00	0.00	0.00	403.75	403.75
8	Daman & Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Goa	732.79	732.79	458.18	458.18	0.00	0.00	1187.23	1187.23	526.54	526.54
10	Gujarat	14004.48	14004.48	22977.64	22977.64	46170.25	46170.25	24426.38	24426.38	35000.00	35000.00
11	Himachal Pradesh	2468.81	2468.81	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
12	Jammu & Kashmir	1048.29	1048.29	805.44	805.44	0.00	0.00	683.57	683.57	746.25	746.25
13	Jharkhand	7862.86	7862.86	0.00	0.00	12654.88	12654.88	0.00	0.00	5310.66	5310.66
14	Karnataka	15003.43	15003.43	0.00	0.00	17080.51	17080.51	0.00	0.00	22556.05	22556.05
15	Kerala	1641.52	1641.52	3285.25	3285.25	2516.49	2516.49	0.00	0.00	4689.34	4689.34
16	Ladakh	0.00	0.00	738.00	738.00	2214.00	2214.00	1891.27	1891.27	596.25	596.25
17	Madhya Pradesh	12198.58	12198.58	12344.00	12344.00	24529.43	24529.43	27048.58	27048.58	35000.00	35000.00
18	Maharashtra	15575.38	15575.38	18149.52	18149.52	19214.82	19214.82	9026.85	9026.85	57035.80	57035.80
19	Manipur	6235.55	6235.55	2184.19	2184.19	4292.15	4292.15	4137.54	4137.54	3000.00	3000.00
20	Meghalaya	0.00	0.00	0.00	0.00	2636.09	2636.09	14619.79	14619.79	8500.00	8500.00

21	Mizoram	4415.78	4415.78	3446.82	3446.82	3874.64	3874.64	2590.31	2590.31	2500.00	2500.00
22	Nagaland	3268.73	3268.73	3226.37	3226.37	4435.75	4435.75	3608.43	3608.43	3500.00	3500.00
23	Odisha	16640.15	16640.15	19095.97	19095.97	21842.98	21842.98	17133.30	17133.30	13564.10	13564.10
24	Puducherry	0.00	0.00	19.56	2.32	0.00	0.00	0.00	0.00	0.00	0.00
25	Rajasthan	25950.52	25950.52	25557.03	25557.03	13744.70	13744.70	18810.10	18810.10	22000.00	22000.00
26	Sikkim	566.80	566.80	553.83	553.83	1036.28	1036.28	925.44	925.44	0.00	0.00
27	Tamil Nadu	5025.19	5025.19	3328.99	3328.99	4849.38	4849.38	2854.28	2854.28	2000.00	2000.00
28	Telangana	19610.60	19610.60	27297.83	27297.83	7503.90	7503.90	23851.18	23851.18	11250.00	11250.00
29	Tripura	2355.78	2355.78	4804.98	4804.98	7188.77	7188.77	4522.33	4522.33	4000.00	3993.90
30	Uttar Pradesh	1822.71	1822.71	2218.67	2218.67	0.00	0.00	0.00	0.00	1000.00	1000.00
31	Uttarakhand	0.00	0.00	0.00	0.00	3568.37	3568.37	0.00	0.00	187.50	187.50
32	West Bengal	2411.00	2411.00	2256.42	2256.42	3872.05	3872.05	0.00	0.00	3405.83	2262.78
	Total	186264.75	186264.75	182908.02	182890.78	225681.13	225681.13	196465.39	196465.39	266868.15	265718.98

Details of Beneficiaries to State Governments/UT Administrations under the Scheme of Post-Matric Scholarship for ST students						
Sl. No.	Name of the State/UT	F.Y. 2019-20	F.Y. 2020-21	F.Y. 2021-22	F.Y. 2022-23	F.Y. 2023-24
1.	A.& N. Islands	449	312	330	386	193
2.	Andhra Pradesh	158195	71820	117089	129032	114524
3.	Arunachal Pradesh	20500	31916	44144	46330	43209
4.	Assam	55507	54846	37370	62102	37182
5.	Bihar	5675	9006	16156	3349	1206
6.	Chhattisgarh	144453	140163	173228	162336	118875
7.	DNH DD	5969	3549	3352	2208	1053
8.	Goa	5870	4833	4047	5199	3275
9.	Gujarat	202667	202413	259360	179226	244602
10.	Himachal Pradesh	3009	5121	3332	4303	4390
11.	Jammu & Kashmir	10685	4940	8335	10772	7282
12.	Jharkhand	79823	78755	121601	137570	137570
13.	Karnataka	118083	112038	133748	131702	126637
14.	Kerala	16583	15820	14558	17652	12721
15.	Ladakh		8200	8631	8619	9795
16.	Madhya Pradesh	244126	279722	426996	234736	225239
17.	Maharashtra	139550	157503	105693	106817	130359
18.	Manipur	30969	39787	47793	42567	33542
19.	Meghalaya	6159	16399	52598	67026	76755
20.	Mizoram	38174	33798	33267	38872	31685
21.	Nagaland	40164	37183	40588	40638	42774

22.	Odisha	171532	155309	207678	204172	213957
23.	Puducherry	23	22	50	-	-
24.	Rajasthan	286652	206011	188614	236628	168516
25.	Sikkim	4431	3488	4457	2650	1849
26.	Tamil Nadu	29478	20324	24441	23529	22675
27.	Telangana	129243	118347	126708	114911	131505
28.	Tripura	23720	26092	35911	37380	34464
29.	Uttar Pradesh	17984	19782	18938	6427	8656
30.	Uttarakhand	8631	8396	3760	3534	3972
31.	West Bengal	62234	58156	78100	63198	
	Total	2060538	1924051	2340873	2123871	1988462
